

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3374
ANSWERED ON:14.12.2006
AWARDS OF CONTRACTS FOR PANTRY CARS
Ansari Shri Furkan;Tripathi Shri Chandramani

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the catering policy, 2005 has been implemented for the pantry car contracts;
- (b) whether the action is being taken to award the contract to the pantry car contractors for the ensuing period by renewing the contracts on the expiry of contracts taking the catering policy,2000 as a base;
- (c) if so, whether the Railways have issued instructions for the renewal of the small unit contracts; and
- (d) if not, the reasons for giving the benefits of the catering policy 2000 to the pantry car contractors and denying the benefits to the contractors working at small units of A,B,C categories of railway stations?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (d): As per revised catering policy 2005, for mobile catering units (pantry cars) there is no provision for extension of contract. No pantry car contract is being renewed on expiry of existing contracts. There is a provision for one extension up to 3 years for General Minor Units at 'A', 'B' and 'C' category stations, subject to satisfactory performance and payment of all dues. For contracts under Special Minor Units, i.e., reserved category units at 'A', 'B' and 'C' category stations will have renewal every three years subject to satisfactory performance and payment of all dues including licence fee. All general minor units and reserved minor units at 'D', 'E' & 'F' category stations will have renewal every 5 years subject to satisfactory performance and payment of all dues including licence fee.